

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**TWENTY-THIRD REPORT**

**SHRI G. LAKSHMANAN** (Madras North) : I beg to present the Twenty-third Report of the Committee on Private Members' Bills and Resolutions.

**PUBLIC ACCOUNTS COMMITTEE**

**THIRTY-SEVENTH, FORTY-SECOND AND FORTY-FOURTH REPORTS**

**SHRI K. P. SINGH DEO** (Dhekanal) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) (i) Thirty-seventh Report on Wasteful Expenditure on procurement of imported Aircraft spares and infructuous expenditure on procurement of defective ammunition (Ministry of Defence).

(ii) Forty-second Report on Unauthorised occupation of salt land—Bharpur Salt Works and Dry Hydrated lime and clay pozzolana plants (Ministry of Industry and Ministry of Works and Housing).

(iii) Forty-fourth Report; on Customs Receipts—Ministry of Finance (Department of Revenue).

**ESTIMATES COMMITTEE**

**SIXTEENTH REPORT**

**SHRI S. B. P. PATTABHI RAMA RAO** (Rajahmundry) : I beg to present the Sixteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part I—West Asia.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**TWENTY-FIRST REPORT AND MINUTES**

**SHRI BANSI LAL** (Bhiwani) : I beg to present the Twenty-first Report (Hindi and English versions) of the Committee on Public Undertakings on Rashtriya Chemicals and Fertilizers Ltd. and Minutes of the sittings of the Committee relating thereto.

**COMMITTEE ON GOVERNMENT ASSURANCES**

**FIRST REPORT**

**SHRI JAGANNATH RAO** (Berrhampur) : I beg to present the First Report (Hindi and English versions) of the Committee on Government Assurances.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**FOURTEENTH AND FIFTEENTH REPORTS**

**SHRI R. R. BHOLE** (Bombay South Central) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(i) Fourteenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Credit Facilities for Scheduled Castes and Scheduled Tribes.

(ii) Fifteenth Report on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Orissa.

**MR. SPEAKER**: What do you want to say, Sir Under what section?

**SHRI JYOTIRMOY BOSU**: Sir, I would like to draw your kind attention to Article 124.

**MR. SPEAKER**: We can discuss it. You come to me.